

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Appeal (S.J.) No. 658 of 2020**

Mridul Singh @ Manish Singh @ Manish Kumar Singh and  
Anr. .... **Appellants**

**Versus**

1. The State of Jharkhand  
2. Govind Paswan ..... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**

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For the Appellants :Mr. S.K. Singh, Advocate  
For the State :Mr. V.N. Jha, A.P.P

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**04/Dated: 25.03.2021**

1. Learned counsel for the appellants submits that he has filed the notices under registered cover with A/D and under ordinary process for service upon respondent No.2.
2. Office to check and verify and if the notices are so filed then they shall be served upon respondent No.2 and list the appeal on receipt of service report of notices.

**(AMITAV K. GUPTA, J.)**